

GOVERNMENT OF INDIA
MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES

LOK SABHA
UNSTARRED QUESTION NO. 4524
TO BE ANSWERED ON 27.03.2025

ALLOCATION UNDER SELF RELIANT INDIA FUND

4524. SHRI ARVIND DHARMAPURI:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

- the total corpus allocated under Self Reliant India Fund (SRI Fund) and the number of MSMEs that have benefitted from the scheme so far;
- the eligibility criteria for MSMEs to avail funding under SRI Fund;
- the distribution of funds under SRI, Sector-wise including allocations to manufacturing, services and technology-based MSMEs;
- whether the Government is collaborating with financial institutions or venture capital firms to enhance the effectiveness of SRI Fund, if so, the details thereof; and
- whether any tax benefits or incentives are provided to investors participating in SRI Fund to encourage investment in MSMEs, if so, the details thereof?

ANSWER

MINISTER OF STATE FOR MICRO, SMALL AND MEDIUM ENTERPRISES
(SUSHRI SHOBHA KARANDLAJE)

(a) to (c): As a part of Aatmanirbhar Bharat package, Rs 50,000 crore equity infusion for MSMEs through Fund of Funds was announced in 2020. Under this fund of Rs. 50,000 crore, there is a provision of Rs.10,000 crore corpus from the Government of India and Rs.40,000 crore through Private Equity / Venture Capital funds. As per the Self Reliant India (SRI) Fund guidelines, MSMEs, are eligible for consideration. The equity support is provided to MSMEs which, after assessment, are found viable, with high growth trajectory and robust funds flows. Since inception, as on 28.02.2025, 577 MSMEs have benefitted under SRI Fund. The sector-wise details of MSMEs benefitted in the country under SRI Fund are as given below:

Amount (in Rs. Crore)

Sector-wise details of MSMEs benefitted under SRI Fund as on 28.02.2025 since inception							
Manufacturing		Services		Trading		Total Contribution	
Number of MSMEs	SRI Contribution	Number of MSMEs	SRI Contribution	Number of MSMEs	SRI Contribution	Number of MSMEs	Total SRI Contribution
176	539.18	364	646.39	37	83.59	577	1,269.16

Source: NSIC Venture Capital Fund Limited.

(d): SRI Fund is a Securities and Exchange Board of India (SEBI) registered Alternative Investment Fund (AIF). SRI Fund commits to other SEBI registered AIF Categories I & II. SRI Fund has empanelled 60 Daughter Funds, so far.

(e): Investments in SRI Fund, which is designed to support MSMEs, do not offer any specific tax benefits or deductions under the Income Tax Act. As per Ministry of MSME's notification no. S.O. 4926(E), dated 18.10.2022, non-tax benefits are extended for 3 years in case of an upward change in status of MSMEs.
